



\$~CP-3 to 5

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CCP(CO.) 15/2014

MR. ATUL NATH

..... Petitioner

Through

Mr. Harshit Agarwal, Adv.

versus

ASHOK MANUFACTURING COMPANY

PRIVATE LIMITED & ORS.

..... Respondents

Through Mr.Samar Bansal, Mr.Devahuti

Pathak and Mr.Manan Shishodia, Advs. for R-5

+ CO.A(SB) 33/2014

ASHOK MANUFACTURING PVT LTD. ANR. Appellants

Through

versus

ATUL NATH & ORS

..... Respondents

Through Mr.Harshit Agarwal, Adv.for R-1 Mr.Samar Bansal, Mr.Devahuti Pathak and Mr.Manan Shishodia, Advs. for R-5

+ CO.A(SB) 28/2015

ASHOK MANUFACTURING PVT. LTD & ANR..... Appellants

Through

versus

MR. ATUL NATH & ORS.

..... Respondents

Through Mr.Harshit Agarwal, Adv. for R-1 Mr.Samar Bansal, Mr.Devahuti Pathak and Mr.Manan Shishodia, Advs. for R-5





CORAM: HON'BLE MR. JUSTICE JAYANT NATH

ORDER 05.09.2018

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It has been pointed out that the main matter which is pending before the Company Law Board (now NCLT), the arguments are at an advance stage.

At request, adjourned to 29.11.2018.

JAYANT NATH, J

SEPTEMBER 05, 2018 rb